

*by e-mail*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/1991/2055/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Sutham Das,  
District & Sessions Judge,  
Dhemaji.

Dated Guwahati, the 7<sup>th</sup> April, 2018.

Sub:- **Casual Leave and Station Leave permission.**

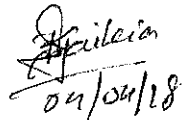
Ref:- Your letter No. DJDH/959/2018, dtd. 02.04.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 03.04.2018 instead of 02.04.2018 along with station leave permission from the afternoon of 02.04.2018 till the morning of 04.04.2018 with the allotted official vehicle and driver, at your own cost, has been granted / ~~rejected~~.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

  
04/04/18